

[Shri Vishwanath Pratap Singh].

the manageable limits. That I can assure you and we hope that we will manage. Thank you.

SHRI INDRAJIT GUPTA : Has he convinced Mrs V.P. Singh about it ?

SHRI VISHWANATH PRATAP SINGH : She does go to the market herself to purchase grocery and in fact, she has given me the price of Rs. 7/- per kg. of sugar.

SHRI INDRAJIT GUPTA : Members are worried about their wives.

PROF. MADHU DANDAVATE : The fact is that Finance Minister's wife wants to join the Opposition Parties. I am giving him this confidential information.

SHRI VISHWANATH PRATAP SINGH : I confess that every breakfast time is an opposition debate with her.

15.31 hrs.

CRIMINAL LAW AMENDMENT  
(AMENDING) BILL

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : I beg to move that the Bill further to amend the Criminal Law Amendment Act, 1952, be taken into consideration.

MR. DEPUTY-SPEAKER : You can continue later on.

15.32 hrs.

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

[English]

Second Report

SHRI HAFIZ MOHD. SIDDIQ  
(Moradabad) : I beg to move :

“That this House do agree with the Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st August, 1985.”

MR. DEPUTY-SPEAKER : The question is :

“That this House do agree with the Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st August, 1985.”

The motion was adopted

15.33 hrs.

RESOLUTION RE : RELIEF TO  
FARMERS AFFECTED BY  
DROUGHT

[English]

MR. DEPUTY SPEAKER : The House will now take up further discussion of the Resolution moved by Shri Janak Raj Gupta on the 17th May, 1985.

Shri Chintamani Panigrahi to continue his speech.....He is not there.

Shri Girdhari Lal Vyas.

[Translation]

SHRI GIRDHARI LAL VYAS (Bhilwara) : Hon. Deputy Speaker, Sir, in the Resolution under discussion here it has been stated that the entire country is drought prone. But I would like to tell you that Rajasthan is the worst affected by drought. The hon. Minister, Shri Buta Singh is present here. His constituency is also the worst affected. All the desert districts of Rajasthan bear the brunt of drought. In addition, other districts of southern Rajasthan also get affected by drought.

Fortunately, the hon. Minister, who is present here, also belongs to our area. It is his duty to see that maximum possi-